

बार-बार चेतावनी देने के बावजूद भी बहुत झोपी भी जिससे पता चलता है उसकी उक्त कार्य को पूरा करने की कोई दृष्टि नहीं थी। अतः, ठेकेदार को प्रतिम नोटिस देने के परचात् ठेका मंसूख कर दिया गया।

(ख) दोषी ठेकेदार के विरुद्ध उसकी जमा जमानत जब्त करके तथा उससे 10 प्रतिशत मुद्राभ्रंश लेकर, ठेके संबंधी करार की सम्बद्ध धाराओं के अंतर्गत कार्यवाही की गयी है। इसके प्रतिरिक्त, शेष कार्य को दूसरे ठेकेदार द्वारा कराने में लगी अतिरिक्त लागत को भी दोषी ठेकेदार को शेष धनराशि में से ही बसूल करने का प्रस्ताव है।

#### Sick Tea Gardens

1782 SHRI M RAM GOPAL REDDY: Will the Minister of COMMERCE be pleased to state

(a) whether according to the study undertaken by Government, sick tea gardens can be made viable, and

(b) if so, the remedial measures suggested in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) (a) and (b) Prospective viability of a sick tea garden will depend on the conditions prevailing in each case and be studied in detail if necessary by the Investigating Agency to be constituted for the purpose under Section 16(B) of the Tea (Amendment) Act, 1976 Remedial action as required under the relevant provisions of the above mentioned Act will follow thereafter

भारत और अफ़ग़ानिस्तान के बीच व्यापार सज्जीता

1783. श्री चिरंजीव झा: क्या वाणिज्य मंत्री यह बताने को कृपा करें कि :

(क) क्या भारत और अफ़ग़ानिस्तान के बीच एक नया आयात तथा निर्यात व्यापार सज्जीता हो गया है ; और

(ख) यदि हा, तो तत्संबंधी मुख्य बर्तें क्या हैं ?

वाणिज्य मंत्रालय में उपसंची (श्री विश्वनाथ प्रताप सिंह) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

#### Value of Rupee

1784 SHRI SHANKERRAO SAVANT. Will the Minister of FINANCE be pleased to state

(a) when and to what extent during 1975-76 and 1976-77 has the Rupee been up-valued and what is its present value vis-a-vis major currencies, and

(b) what are the effects of this up-valuing of the Rupee on the import and export trade of India, on India's Balance of Trade and on India's foreign exchange reserves?

THE MINISTER OF FINANCE (SHRI C SUBRAMANIAM). (a) The upvaluations in the exchange rate of the rupee, as effected by the

Reserve Bank, during 1975-76 and 1976-77 have been as follows:—

Date	Pound Sterling Rs. 100 Buying	Rs. 100 Selling	Middle Rate (Rs. per pound sterling)
<b>1975-76</b>			
July 2, 1975 . . . . .	5.3907	5.3619	18.60
September 25, 1975 . . . . .	5.4769	5.4471	18.3084
December 5, 1975 . . . . .	5.5315	5.5010	18.1284
March 8, 1976 . . . . .	5.6497	5.6180	17.75
March 11, 1976 . . . . .	5.8140	5.7803	17.25
<b>1976-77</b>			
April 3, 1976 . . . . .	5.9347	5.8997	16.90
April 23, 1976 . . . . .	6.0790	6.0423	16.50
May 29, 1976 . . . . .	6.2696	6.2305	16.00

Thus between July, 1972 and March 11, 1976, the rupee appreciated vis-a-vis the pound sterling by about 9 per cent and between March 11, 1976 and May 29, 1976 by a further 7.8 per cent. The cross rates of the rupee in relation to other currencies are worked out with reference to rates of the pound sterling to such currencies. The rates of the rupee-vis-a-vis other major currencies as at the end of July, 1976 were as under:—

1 Unit of foreign currency	Rupee equivalent
U.S. Dollar . . . . .	8.969
French Franc . . . . .	1.824
Deutsche Mark . . . . .	3.526
Swiss Franc . . . . .	3.615
Italian Lira . . . . .	0.0107
Japanese Yen . . . . .	0.0306

(b) It is difficult to quantify the precise impact of these changes in the exchange rate of our rupee. Our im-

ports from some countries are now cheaper; foreign exchange reserve position has been fairly comfortable and the exports have been buoyant.

#### Development of Tourist Resorts on Private Initiative

1786. SHRI B. V. NAIK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government propose to permit development of tourist resorts on private initiative at places of proved tourist potential;

(b) if so, what are the incentives being offered for promoters of these tourism ventures for capital investment and publicity promotion and development of infra-structures and ultra-structures for tourism; and

(c) whether Government propose to stand guarantee for capital investment proposals in this behalf to public sector banks on behalf of tourism promoters and public spirited citizens?